

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **15.02.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Easun Reyrolle Ltd.

MAIN PETITION NUMBER : IBA/1045&1169/2019

(IA/MA) APPLICATION NUMBERS

IA(IBC)/2261(CHE)2023; IA(IBC)/2262(CHE)2023

ORDER

Shri. V. AjoyKhose, Ld. Counsel for the Applicant.

Ms. Sangamithra Loganathan, Ld. Counsel for the Respondent/Liquidator.

Till date, rejoinder has not been filed by the Applicant.

The right of the Applicant to file rejoinder is closed.

List this application along with other connected applications for hearing on
12.03.2024. (Physical Hearing)

Sd/-

**VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)**

Sd/-

**SANJIV JAIN
MEMBER (JUDICIAL)**

vs